

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. *See* No. L.T. 2302/17/20 & 2404/17/20]

(xvii) A copy (in English and Hindi) of the Annual Accounts of the Securities and Exchange Board of India (SEBI), Mumbai, for the year 2018-19, and the Audit Report thereon, under sub-section (4) of Section 15 of the Securities and Exchange Board of India Act, 1992.

[Placed in Library. *See* No. L.T. 461/17/20]

II. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

(a) Eighty-eighth Liquidator's Report on the voluntary winding up of the Industrial Investment Bank of India (IIBI) Limited, Kolkata, for the period from 01.10.2019 to 31.12.2019, together with the Auditor's Report on the Accounts.

(b) Review by Government on the voluntary winding up process of the above Bank, for the period from 01.10.2019 to 31.12.2019.

[Placed in Library. *See* No. L.T. 2303/17/20]

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## MESSAGE FROM LOK SABHA

### The Appropriation Bill, 2020

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:—

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Appropriation Bill, 2020, as passed by Lok Sabha at its sitting held on the 16th March, 2020.

The Speaker has certified that this Bill is a Money Bill within the meaning of article 110 of the Constitution of India."

Sir, I lay a copy of the Appropriation Bill, 2020 on the Table.

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## REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON CHEMICALS AND FERTILIZERS

श्री विजय पाल सिंह तोमर (उत्तर प्रदेश): महोदय, मैं रसायन और उर्वरक मंत्रालय (उर्वरक विभाग) से संबंधित "उर्वरक सब्सिडी प्रणाली का अध्ययन" विषय पर विभाग संबंधित रसायन और